

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.1491
ANSWERED ON 05/08/2024

IMPLEMENTATION OF SCHEMES TO PROMOTE AFFORDABLE HOUSING

1491. SHRI SANJEEV ARORA

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the specific schemes the Ministry has implemented to promote affordable housing across the country; and

(b) the breakdown of the expenditure incurred on each of these affordable housing schemes over the last three years, State/Union Territory-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e. Beneficiary-Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). As on 29.07.2024, 118.64 lakh houses have been sanctioned by the Ministry based on the project proposals submitted by States/UTs under PMAY-U, out of which 114.40 lakh have been grounded and 85.43 lakh have been completed / delivered to the beneficiaries. PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except for CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology.

(b): State/UT wise details of houses sanctioned, grounded, completed along with Central Assistance sanctioned, released since inception and during last three years under PMAY-U is at Annexure.

Annexure referred in reply to RSUQ No. 1491 due for 05-08-2024

State/UT wise details of houses sanctioned, grounded, completed along with Central Assistance sanctioned, released since inception and during last three years (FY 2021-24) under PMAY-U

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Nos)			Financial Progress in respect of Central Assistance (₹ in Cr.)		
		Sanctioned	Grounded	Completed/ Delivered	Sanctioned	Released	Released during last three years
1	Andhra Pradesh	21,37,028	19,90,937	9,79,620	32,568.27	23,800.26	13,718.35
2	Bihar	3,14,477	3,05,811	1,48,063	4,950.45	3,368.00	917.27
3	Chhattisgarh	3,02,663	2,89,329	2,39,645	4,810.98	4,088.81	1,570.70
4	Goa	3,146	3,146	3,145	74.76	75.04	16.54
5	Gujarat	10,05,204	9,84,304	9,18,493	21,064.34	19,805.76	8,743.22
6	Haryana	1,15,034	93,153	68,140	2,171.64	1,673.50	499.55
7	Himachal Pradesh	12,758	12,670	10,715	215.95	202.02	76.10
8	Jharkhand	2,29,156	2,13,543	1,43,350	3,603.31	2,987.87	728.06
9	Karnataka	6,38,121	5,73,205	3,69,566	10,614.43	7,168.29	2,292.56
10	Kerala	1,67,322	1,47,916	1,23,626	2,781.18	2,293.45	846.01
11	Madhya Pradesh	9,61,147	9,49,468	8,04,646	15,930.45	15,284.69	6,023.72
12	Maharashtra	13,64,923	11,17,596	8,55,447	25,548.21	19,323.37	8,774.84
13	Odisha	2,03,380	1,81,129	1,48,558	3,176.98	2,479.75	922.55
14	Punjab	1,32,235	1,16,674	84,465	2,342.54	1,825.79	785.05
15	Rajasthan	3,19,863	2,66,843	1,93,231	5,891.46	4,693.97	2,430.64
16	Tamil Nadu	6,80,347	6,63,642	5,70,674	11,185.30	10,134.92	3,178.63
17	Telangana	2,50,084	2,44,219	2,24,679	4,475.66	3,718.27	973.88
18	Uttar Pradesh	17,76,823	17,33,290	15,67,031	27,962.68	26,411.68	10,656.88
19	Uttarakhand	64,391	60,267	34,612	1,176.51	940.86	393.82
20	West Bengal	6,68,953	6,13,489	4,01,242	10,773.50	7,675.93	2,514.78
Sub- total (States) :-		1,13,47,055	1,05,60,631	78,88,948	1,91,318.59	1,57,952.25	66,063.12
21	Arunachal Pradesh	8,499	8,070	7,851	182.38	161.18	42.74
22	Assam	1,76,643	1,61,034	1,03,670	2,674.26	2,065.73	973.80
23	Manipur	56,037	48,658	14,712	841.39	471.91	134.90
24	Meghalaya	4,758	3,794	1,633	72.35	43.31	35.12
25	Mizoram	39,605	39,215	11,133	607.8	447.22	222.01
26	Nagaland	31,860	31,841	23,333	503.91	393.41	120.62
27	Sikkim	316	316	202	6.13	7.09	2.03
28	Tripura	92,854	84,916	74,167	1,494.35	1,273.47	214.96
Sub- total (N.E. States) :-		4,10,572	3,77,844	2,36,701	6,382.57	4,863.31	1,746.19
29	A&N Island	376	376	47	5.84	2.93	2.03
30	Chandigarh	1,256	1,256	1,256	28.78	28.78	6.67
31	DNH & DD	9,947	9,947	9,230	214.4	200.27	61.40
32	Delhi	29,976	29,976	29,976	692.53	692.53	113.37
33	J&K	47,040	42,942	24,622	724.94	483.48	163.65
34	Ladakh	1,307	1,014	843	30.22	24.05	6.36
35	Lakshadweep	-	-	-	-	-	-
36	Puducherry	15,995	15,308	10,026	254.12	223.19	72.22
Sub- total (UT) :-		1,05,897	1,00,819	76,000	1,950.84	1,655.23	425.69
Grand Total :-		118.64 Lakh	114.40 Lakh*	85.43 Lakh*	2.00 Lakh Cr.	1.64 Lakh Cr.	68,235

* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.